

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s.BHUVANAA FABRIC AGENCIES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/s.BHUVANAA FABRIC AGENCIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10.06.1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Coimbatore.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U17219TZ1985PTC001622
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	109/35, 4TH CROSS, 1ST FLOOR, KARUNGALPATTY MAIN ROAD, GUGAI, SALEM, TAMIL NADU - 636006, INDIA.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	03.03.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	A.R. RAMASUBRAMANIA RAJA, IBBI/IPA-002/IP-N00635/2018-19/11982 NO 3, SUNDARAM BROTHERS LAYOUT, OPP. TO ALL INDIA RADIO TRICHY ROAD, RAMANATHAPURAM, COIMBATORE - 641 045. MOBILE NO - 9843043576 E.MAIL : arrsraja@yahoo.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	02.04.2022

Notice is hereby given that the **M/s.BHUVANAA FABRIC AGENCIES PRIVATE LIMITED** has commenced Voluntary Liquidation on 03.03.2022.

The stakeholders of **M/s.BHUVANAA FABRIC AGENCIES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 02.04.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A.R. RAMASUBRAMANIA RAJA

Liquidator of M/s Bhuvanaa Fabric Agencies Private Limited

REGN .NO. IBBI/IPA-002/IP-N00635/2018-19/11982

Date : 07.03.2022

Place : Coimbatore